Central Administrative Tribunal Principal Bench: New Delhi

New Delhi this the 15th day of October 1997.

CP 289/97 in OA 179/91

Hon'ble Dr Jose P. Verghese, Vice Chairman (J) Hon'ble Mr K. Muthukumar, Member (A)

- 1. Shri Arun Kumar S/o Shri R.C.Tripathi
- 2. Shri Shrikant Shukla S/o Shri Ram Sevak Shuklaa both working as LDC in the office of Sr.D.E.E.(TRS) Central Railway Jhansi.

...Petitioners.

(By advocate: Shri B.S. Mainee)

Versus

- 1. Shri N.C. Sinha
 General Manager
 Central Railway
 Central Railway
 Chartarpati Shivji Terminus
 Mumbai.
- 2. Shri Raj Kumar
 Senior Divisional Electrical Engineer(TRS)
 Central Railway
 Jhansi (U.P.) ...Respondents.

(By advocate: Mr O.P.Kshatriya)

ORDER (oral)

By Dr.Jose P. Verghese, Vice Chairman (J)

Counsel for the respondents today accepts notice on CP and states that respondents would require some more time to make the payment. According to him, they should have complied with the order on 31st August 1997 and now the counsel undertakes to do so by December 1997 with 9% interest. Thereafter if any payment is interest not forthcoming, respondents shall be liable to pay 18% per around on the remaining amount. With this, CP is disposed of.

(K. Muthikumar) Member (A)

(Dr. José P. Verghese) Vice Chairman (J)

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